

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 50 OF 2018

Dated: 8th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Talwandi Sabo Power Ltd.
Vs.

.... Appellant(s)

Punjab State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ksishnan Venugopal, Sr. Adv.
Mr. Deep Rao
Mr. Arjun Agarwal

Counsel for the Respondent(s) : Mr. Buddy R. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Ranjitha Ramachandran for R-2 & R-3

ORDER

List the matter on **09.07.2019**, as agreed by the counsel for the Appellant and the Respondent Nos. 1 and 2 & 3

(Ravindra Kumar Verma)
Technical Member

(Justice N.K. Patil)
Judicial Member

vt/ss